

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O. A. NO. 1925/2001

New Delhi this the 2nd day of August, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Subhash Chand Sethi S/O P.s.Sethi,
R/O A-11 Sanchar Lok Apartments,
Patparganj, Delhi-110092.

... Applicant

(By Shri Gurdeep Singh, Advocate)

-versus-

1. Union of India through
Secretary (Production),
Govt. of India, Ministry of Defence,
South Block, New Delhi.

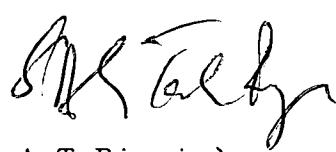
2. General Manager,
Ordnance Factory Board,
Ordnance Factory,
Muradnagar-201206.

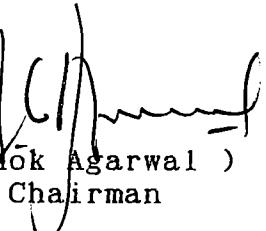
3. Addl. D.G. of Member/
Appellate Authority,
Govt. of India, Ministry of Defence,
Ordnance Factory Board,
10-A Shaheed K.B.Road,
Calcutta-700001. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

On application made by Shri Gurdeep Singh, the learned advocate appearing on behalf of applicant, leave is granted to withdraw the OA with liberty to file a fresh OA on the same cause of action.


(S.A.T.Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/as/